

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:998

ANSWERED ON:05.08.2011

SCHEMES FOR THE WELFARE OF TRIBALS

Adityanath Shri Yogi;Chowdhury Shri Adhir Ranjan;Das Shri Bhakta Charan;Mahendrasinh Shri Chauhan ;Nirupam Shri Sanjay Brijkishorilal ;Pandey Saroj;Singh Shri Radhey Mohan;Vasava Shri Mansukhbhai D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the Centrally sponsored schemes for the welfare and overall development of tribals and adivasis implemented throughout the country including Chhattisgarh, Gujarat, Jharkhand and Orissa;

(b) the details of schemes and funds sanctioned, released and utilized by the State Governments in this regard during the last three years and the current year, Scheme-wise and State-wise; and

(c) the steps taken or proposed to be taken by the Government to ensure the proper implementation of these schemes?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): The Ministry of Tribal Affairs implements the following Centrally Sponsored Schemes for the welfare of Scheduled Tribes in the country including Chhattisgarh, Gujarat, Jharkhand and Orissa :-

(i) Post Matric Scholarships for ST students,

(ii) Hostels for ST Boys and ST Girls,

(iii) Establishment of Ashram Schools in Tribal Sub-Plan Areas, and

(iv) Research, Information and Mass Education, Tribal Festival and Others

(b): The Scheme-wise and State-wise funds sanctioned and released by the Ministry and utilized amount by the State Governments during the last three years and the current year is at Annexure-I to IV.

(c): The Ministry undertakes the following steps to ensure the proper implementation of the schemes:-

(i) States are asked to submit the proposals complete in all respects conforming to guidelines of the concerned scheme / programme, in time.

(ii) Utilization Certificates are insisted upon as a pre-requisite for further release of funds;

(iii) Progress reports regarding the status of implementation of schemes are obtained;

(iv) Central Government officers while on visits to the States / Union Territories also ascertain the progress of implementation of various schemes/ programmes of the Ministry.

(v) Meetings / Conferences are convened at the Central level with State Secretaries in charge of Tribal Welfare Development Departments in the States to ensure timely submission of proposals, speed up of implementation of the schemes / programmes, and reviewing the physical and financial progress;